

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:551

ANSWERED ON:09.12.2013

CHECK ON ILLEGAL SAND MINING

Abdulrahman Shri ;Gaddigoudar Shri P.C.;Gowda Shri D.B. Chandre

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government has noticed that illegal mining, quarrying and stone crushing is rampant in the country particularly in coastal States;
- (b) if so, the details thereof during the last three years and the current year, Statewise;
- (c) whether over extraction of sand has badly impacted ecology in the country;
- (d) if so, whether the Government is taking any measures to study the impact on the ecology;
- (e) if so, the details thereof;
- (f) whether the Government has received any suggestions in this regard; and (g) if so, the details thereof and the steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) to (g) : The information is being collected and will be laid on the table of the House.